## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2489
ANSWERED ON:28.03.2012
DUES TOWARDS GOVERNMENT DEPARTMENTS

Bajirao Shri Patil Padamsinha ;Sayeed Muhammed Hamdulla A. B. ;Shekhar Shri Neeraj;Singh Shri Yashvir;Sukur Shri Jadhav Baliram

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total amount of dues recoverable by Air India from various Central Government Ministries/Departments and other Government agencies, for journeys performed by VVIPs and officials as on date;
- (b) whether such Ministries/agencies have been unable to make outstanding payments of the Air India and if so, the reasons therefor;
- (c) whether the Government proposes to make it mandatory for all the Departments to clear the bills within fifteen days or in some special circumstances within a month from the date of receipt of the bills to save the Government Departments from criticism and if so, the details thereof;
- (d) the details of such outstanding dues, Ministry/agency-wise alongwith the period since when the dues have remained pending;
- (e) the total amount recovered during each of the last three years, Ministry/agency-wise; and
- (f) the steps being taken for early recovery of the outstanding amount and the time by which these dues are likely to be recovered?

## **Answer**

## MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): The outstanding amount to be collected by Air India from the various Central Ministries/Departments and Government agencies as on 15.03.2012 is approximately Rs.574.67 crores.
- (b)and(c): The bills raised by Air India are processed by respective Ministries/Offices. The Ministry has requested them to expedite the payments in view of adverse financial condition of Air India.
- (d): Details are annexed.
- (e): During the last three years, Air India has received Rs.114.35 crores from Ministry of Defence, Rs.212.00 crores from Prime Minister's Office and Rs.112.98 crores from Ministry of External Affairs respectively.
- (f): The Government has been making payments to Air India after verifying their bills and as soon as funds are available in the appropriate budget heads of the respective Ministries/Offices and is pursuing the matter for realisation of due amounts.